

OA 425/2006  
Dated 30.10.2006

Shri M.P.Dixit, ld. counsel for the applicant  
Shri A.Haider, ld. ASC for the respondents.

O R D E R [ ORAL ]

The ld. counsel for the applicant at the outset submits that the grievance of the applicant for which this O.A. was filed, has been redressed by virtue of the order of the Chief Administrative Officer [Con.], Mahendrughat, Patna dated 8/16.9.2006. It is submitted that, accordingly, this application has become infructuous. The ld. counsel for the respondents has no objection.

2. This application stands disposed of as having become infructuous.

  
[ S.N.P.N.Sinha ]M[A]

  
[ P.K.Sinha ]VC

mps.